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GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 27th June, 2013.

No. LJ (A) 21/71/440 -The Governor of Meghalaya is pleased to appoint Shri W.H.D. Syngkon, Advocate as Additional Advocate General, Meghalaya with immediate effect and until further orders.


(L.M. Sangma)

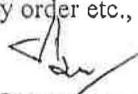
Secretary to the Government of Meghalaya,
Law Department.

Memo No. LJ (A) 21/71/440 -A,
Copy forwarded to: -

Dated Shillong, the 27th June, 2013.

1. The Principal Secretary to the Governor of Meghalaya, Raj Bhavan, Shillong.
2. The Private Secretary to Chief Minister, Government of Meghalaya, Shillong.
3. The Private Secretary to Deputy Chief Minister Incharge Law, Govt. of Meghalaya, Shillong.
4. The Private Secretary to Chief Secretary, Government of Meghalaya, Shillong.
5. Shri K.S. Kynjing, Advocate General, Government of Meghalaya, High Court of Meghalaya, Shillong.
6. Dr B.P. Todi, Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong
7. Shri W.H.D. Syngkon, Additional Advocate General Meghalaya.
8. The Accountant General (A & E), Meghalaya, Shillong. The Additional Advocate General shall be entitled to the following: -
 - (a) Retaining fees @ Rs. 9,500/- P.M.
 - (b) Fees for appearing in Court, traveling allowances etc. as laid down in Part III of O.M. of O.M. No. LR (B) 1/89/Pt./33 dt. 28.03.2000 read with O.M. No. LR (B) 13/2002/Pt./102 dt. 02.02.2009 as amended from time to time
 - (c) One vehicle with driver
 - (d) One Bungalow Peon
 - (e) Others as admissible.
9. The Registrar General, High Court of Meghalaya, Shillong - 781001.
10. The Senior Government Advocate, High Court of Meghalaya, Shillong/Additional Senior Government Advocate, Shillong.
11. The President High Court Bar Association, Shillong - 793001.
12. All Deputy Commissioners.
13. The District & Session Judge, Shillong.
14. The Chief Judicial Magistrate, Shillong.
15. All Sub-Divisional Officers, (Civil).
16. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
17. The Secretary, Meghalaya State Law Commission, Shillong.
18. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
19. All Administrative Departments
20. All Heads of Department.
21. Law (B) Department.
22. The Treasury Officer, Shillong South Treasury, Shillong.
23. Guard file.

By order etc.,


Secretary to the Government of Meghalaya,
Law Department.

Rp/-